

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 2418/2024 in C.P. (IB)/3506(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2024**

NAME OF THE PARTIES:- Ravindra Chaturvedi
IN THE MATTER OF
Suraksha Asset Reconstruction Pvt.
Ltd
V/s
Sneha Natural World Pvt. Ltd

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2418 of 2024:- Counsel, Agam H Maloo i/b Riddhi Mehta appeared for the Applicant/Liquidator. This Application is filed by the Liquidator for placing on record 11th Progress report of the Liquidation process which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 2418 of 2024** is **allowed** and **disposed of**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)